



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Implementation of Shetty Pay Commission recommendation in favour of Ministerial staff of subordinate Courts in Contempt (SW) No. 493/2016 titled Mangat Ram Parihar vs B.R. Sharma, Chief Secretary and Ors.

Reference:- State Administrative Council Decision No. 09/02/2018, dated 04.07.2018.

GOVERNMENT ORDER NO: 3927 -LD(A) of 2018.
D A T E D : 11 - 07 - 2018.

Sanction is accorded to the:-

a) creation of following posts in the Subordinate Judiciary:-

S. No.	Name of the post	Pay Scale + Grade Pay	No. of posts
1.	Readers Grade-I	9300-34800 +4600	29
2.	Readers, Grade-II	9300-34800 + 4200	58
3.	Senior Stenographer	9300-34800 + 4600	23
4.	Junior Stenographer	9300-34800 +4200	21

subject to the condition that the relevant service recruitment rules are amended in line with the recommendations of the Shetty Commission (Schedule- C).

b) corresponding reduction/abolition of the following posts:-

S. No.	Name of the post	No. of posts
1.	Readers Grade-III	21
2.	Steno-Typists	27

This issues with the concurrence of Finance Department conveyed vide U.O. NO.A/71(98)-II-106 dated 26.03.2018.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

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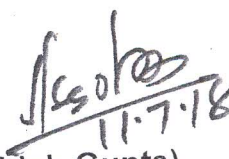
NO: LD(Lit) 2011/02-SC/Law

Dated : 11 -07-2018.

Copy to the:-

1. Principal Accountant General, J&K, Jammu/Srinagar.
2. Principal Secretary to Government, Finance Department.
3. Commissioner/Secretaries to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
6. Director, Archives, Archaeology and Museums, J&K, Srinagar.
7. OSD to the Advisor In-Charge, Department of Law Justice and Parliamentary Affairs.
8. President, Judicial Employees Welfare Association, J&K.
9. In-charge Website, Department of Law Justice and Parliamentary Affairs.
10. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. Concerned file.


11.7.2018


11.7.18
(Ashish Gupta)
Deputy Legal Remembrancer